

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 208/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Arklite Speciality Lamps Ltd.

SECTION OF THE COMPANIES ACT: 14(1) & 18 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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1	V S Ichavalkar	PCS	
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[Signature]

Requested for compliance
for issue of notice to
creditors.

[Signature]

Adjourned 20.11.17

ORDER

C.S.P. No. 208/14(1)&18/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **20.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)